

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2138
ANSWERED ON:07.12.2005
JOINT WORKING GROUP BETWEEN INDIA AND PAKISTAN
Masood Shri Rasheed

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India and Pakistan have constituted a joint working group for lifting the ban on telecast of programmes of Indian television channels in Pakistan;
- (b) if so, the details in this regard;
- (c) whether the issue to resolve the problems being faced by the correspondents for visiting each other's country has also been covered under the agenda of the said joint working group;
- (d) if so, the complete agenda of the said group; and
- (e) the time by which other items of agenda are likely to be implemented?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

- (a) - (b) No, Sir. However, India and Pakistan have agreed to have technical level working groups under the Joint Commission, of which one will be on Information.
- (c) - (e) The agenda for the technical level working groups have not been decided yet. However, India has been unilaterally facilitating the visit of correspondents.